

SHRI S. M. BANERJEE : Without meat. Meat is not allowed.

SHRI SWARAN SINGH : I do not see why meat should not be allowed. (3) free medical treatment; (4) free clothing; (5) free remittance facilities; and (6) Leave Travel Concession.

Notwithstanding these, we will examine all these matters and if there is any disparity, of the taking all these into consideration, we will try to rectify that.

श्री राम चरण : मंत्री महोदय ने बताया है कि नब्बे रुपये माहवार उनको मिलता है। आप देखें कि किसी अधिकार को जब किसी दूसरे विभाग में भेजा जाता है तो उसको डैपुटेशन एलाउंस मिलता है, स्पेशल पे मिलती है तथा और भी तरह तरह की सुविधाएं दी जाती हैं। मैं जानना चाहता हूँ कि क्यों नहीं और सरकारी कर्मचारियों की तरह इनको भी पे एंड एलाउंसिस दिये जाते हैं और इनके काम को देखते हुए इनको विशेष भत्ता दिया जाता है ?

SHRI M. R. KRISHNA : This will also be taken into consideration.

#### PRODUCTION OF DOCUMENTARIES

\*367. SHRI YAMUNA PRASAD MANDAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the proposed 45 documentaries expected to be produced by the Films Division during the period from January to March 1968 have been produced according to the schedule;

(b) the number of television films, Family Planning films and instructional films produced out of them; and

(c) whether Government propose to produce "Wheat—High Yielding Varieties" film on the pattern of "Paddy High Yielding Varieties" ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) 31 documentary films were completed.

(b) None of the films was a T. V. film, one film was on family planning and four were instructional films.

(c) A film entitled "Growing High Yielding Wheats" on Wheat—High Yielding Varieties has already been produced.

श्री यमुना प्रसाद मंडल : पैडी हाई यील्डिंग वैराइटीज पर आपने फिल्म बना कर बहुत ही प्रशंसनीय काम किया है। मैं जानना चाहता हूँ कि क्या उसी तरह से हाई यील्डिंग व्हीट वैराइटीज पर भी डाकुमेंटरी तैयार करने के प्रस्ताव पर आप विचार कर रहे हैं और कर रहे हैं तो कब तक इसके बारे में आप निर्णय कर लेंगे ?

SHRIMATI NANDINI SATPATHY : A documentary has already been produced on this subject.

SHRI D. N. TIWARI : He wants more.

श्री यमुना प्रसाद मंडल : इसके सम्बन्ध में उन्होंने कहा है कि 31 पूरी हो गई है। 1969 में गांधी शताब्दी मनाई जा रही है। उसके लिए भी आपके पास क्या कोई प्रोग्राम है कि इतनी डाकुमेंटरीज आप बनायेंगे ?

SHRIMATI NANDINI SATPATHY : We have got programmes for the Gandhi Centenary year. There are a number of documentaries which are going to be made this year. I do not have detailed information with me at present.

श्री प्रकाशबीर शास्त्री : आकाशवाणी से प्रसारित होने वाले बूलेटिनों के सम्बन्ध में कई बार इस सदन में शिकायत की गई है कि ज्यादातर मिनिस्ट्रों से सम्बन्धित समाचार ही उन में होते हैं। मैं जानना चाहता हूँ कि क्या यह सच नहीं है कि ये जो वृत्त चित्र तैयार किये जाते हैं क्या अधिकतर प्रोपेगंडे की दृष्टि से ऐसे चित्र ही तैयार नहीं किये जाते हैं कि जो मंत्री महोदयों से सम्बन्धित हों ?

SHRIMATI NANDINI SATPATHY : No, Sir.

SHRI ANNATRAO PATIL : I have seen the documentary on the high-yielding wheat variety. It was very good. But it was not properly handled. May I draw the

attention of the hon. Minister to the fact that there are some Members in his House as well as in the other House who are good cameraman, who are good writers and who are also good producers, and may I know whether Government would be prepared to associate these talented people?

**SHRIMATI NANDINI SATPATHY :** The Films Division is well equipped to take up this job.

**SHRI S. KANDAPPAN :** Generally, the film documentaries are produced in Hindi and then dubbed in other languages. There is a need felt in my part of the country, and we have been referring to this particular matter many a time in this House also that with regard to rural filmings particularly of the characters and the atmosphere of the rustic life, it is so different that the people in the rural areas there in my part of the country are not able to identify themselves with many of the problems that are depicted in the films. For example, when the head is covered in my part of the country it is meant that they are attending a funeral. But here the kisans normally cover their heads, both male as well as female. There are many things like that. Even the Films Division therefore was contemplating a few years back that in order to fully identify the rural part of India in all areas, the developments that are taking place in rural India and also the preaching of the community projects etc. should be so filmed that the people could appreciate the films and identify themselves with the developments taking place in that particular area. I would like to know what efforts Government have made in this regard and whether they propose to make any concrete steps in this regard.

**SHRIMATI NANDINI SATPATHY :** The Films Division always keeps this in view, and this is a suggestion for action.

**SHRI S. KANDAPPAN :** I am very particular about this. A few years back there was a suggestion or a proposal that the Films Division should be a division in the southern part of the country. I would like to know whether it has materialised, and if not, why not.

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K.**

**SHAH) :** So far as the question of starting another division of the Films Division is concerned, it is a question of funds. We had a proposal to start one such in Delhi, but we have not been able to start it because funds are not available.

**श्री क० ना० तिवारी :** नए नए बीजों का आविष्कार हो रहा है। देहातो में जो बिल्कुल पिछड़े हुए भाग हैं वहाँ सिनेमा वगैरह नहीं है। मैं जानना चाहता हूँ कि इन नए नए बीजों के प्रकार के लिए ताकि उन गांव वालों को यह मालूम हो जाये कि ये नए आविष्कार हुए हैं, सरकार क्या कोई और भी उपाय करने जा रही है ?

**SHRI K. K. SHAH :** Documentaries are shown through the Film Publicity division and we have got mobile vans and through the vans they are shown.

**SHRI K. LAKKAPPA :** As my hon. friend Shri S. Kandappan has said, the Information and Broadcasting Ministry has not clear-cut and phased programme to depict the village like and also the agricultural programmes so as to focus the attention of the villagers and also with a view to educate and instruct them. I would like to know whether there is any phased programme which Government are contemplating at present.

**SHRI K. K. SHAH :** The Ministry of Food and Agriculture has a programme every year. The following films, for instance, have been produced, namely: Paddy-High Yielding Varieties, Growing High Yielding Wheats, Growing Hybrid Maize, Growing Hybrid Bajra and Growing Hybrid Jowar.

**SHRI K. LAKKAPPA :** What steps have been taken ?

**MR. SPEAKER :** They have already taken steps.

**SHRI K. LAKKAPPA :** What is the use of producing the films and keeping them ? They should be exhibited to the people.

**SHRI K. K. SHAH :** As I have said, we have got 157 mobile units which are touring the interior and they show these documentaries.

श्री महाराज सिंह भारती : जिस तरह मन्दिरों के बारे में तस्वीरें बनाई जाती हैं और उन की डीटेल्स दी जाती हैं, जिस तरह और विषयों की तस्वीरें बनाई जाती हैं, ठीक उसी तरह से खेती के टैकनिकल एस्पैक्ट को लेकर, तमाम डीटेल्स देकर, आज तक गेहूं या धान के बारे में कोई तस्वीर नहीं बनाई गई है। जो तस्वीरें बनाई जाती हैं, उनमें कुछ ऊपरी बातें दिखा दी जाती हैं, जिन से किसान को सबक नहीं मिलता है। मैं यह जानना चाहता हूँ कि क्या हमारी एग्रीकल्चरल युनिवर्सिटी की मदद लेकर कोई ऐसी तस्वीर बनाई जायेगी, जिसमें टैकनिकल डीटेल्स, तकनीकी विवरण दिया जाये, जिस को देख कर किसान को नई बातों का ज्ञान हो सके।

श्री के० के० शाह : मेम्बर साहब से प्रार्थना है कि अगर वह हमारे आडिटोरियम में आ कर हमारी डाकुमेंटरीज देखें, तो वह ऐसी बात नहीं कहेंगे। वह पैंडी के बारे में बनाई गई डाकुमेंटरी को देखें। उसमें ऐसा सब ज्ञान दिया गया है, जिस से हर एक कृषक को फायदा हो और जानकारी मिले।

#### SHORT NOTICE QUESTION

MOVEMENT OF MAIZE OUT OF HARYANA  
S. Q. N. 2,

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SHRI N. K. SANGHI :  
SHRI R. BARUA :  
SHRI ONKAR LAL BERWA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that large quantities of maize were illegally moved out of Haryana by traders to other parts of the country in violation of the restriction imposed by the Government with regard to the movement of foodgrains;

(b) whether it is a fact that certain Government officials including the ex-Chief Minister of the State were involved in the affair;

(c) whether the Central Bureau of Investigation has gone into the matter and submitted a report to the Government, and

(d) if so, what are their findings and what action has been taken against all concerned as sequel thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) and (c). Cases under the Essential Commodities Act registered by the C.B.I. are under investigation by them.

(d) Does not arise.

SHRI N. K. SANGHI : May I know from the hon. Minister whether the Central Government would take similar action against other State Governments, Ministers and Chief Ministers who have flouted the Central Government's orders, as for example, the Madhya Pradesh Government which during the period March-April put an embargo on the movement of gram and thereby made a scandalous amount of Rs. 2.25 crores of money and thereafter after a lot of persuasion removed this embargo ? May I know whether Government would take similar action to institute an inquiry through the CBI against other State Governments, Ministers and Chief Ministers ?

SHRI ANNASAHIB SHINDE : It does not arise out of the main question.

SHRI SHIVAJI RAO S. DESHMUKH : It does arise.

MR. SPEAKER : The question is specific whether the CBI has been entrusted with this inquiry. The hon. Member wants to know whether any action will be taken on other cases. That is a general question. It is not anything very particular.

SHRI N. K. SANGHI : May I know whether any telegram was sent by the State Government to the Centre for lifting the embargo on movement and whether the Chief Secretary advised the Central Government in that behalf, and if so, the time-lag between that advice and the time Government took action against the abolition of those orders under the Essential Commodities Act ?

SHRI ANNASAHIB SHINDE : With regard to this particular case, a telegram was received from the State Government. The telegram was dated 12th October, 1967